CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Dated: 10FED 300

APPLICATION NO(s) 716 93

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SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 3.2.

182 UD

DEPUTY REGISTRAR JUDICIAL BRANCHES.

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CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH

APPLICATION NUMBER 716 OF 1993

THURSDAY THIS THE 3RD DAY OF FEBRUARY, 1994.

Mr.Justice P.K.Shyamsundar, ... Vice-Chairman.
Mr.T.V.Ramanan, ... Member(A)

U.Nisar Ahmed, S/o U.Abdul Azeez, Aged 40 years, Superintendent of Police working as Special Officer, Karnataka Board of Wakfs, Bangalore, r/a No.C-26, 1st Cross, Vasanthanagar, Bangalore-560 052.

.. Applicant.

(By Advocate Shri K.Gopal Hegde)

1. Union of India, represented by its Secretary to Government of India, Ministry of Home Affairs, North Block,

New Delhi.

2. State of Karnataka, represented by Chief Secretary to Government, Vidhana Soudha, Bangalore-560 001. .. Respondents.

(By Standing Counsel M.S.Padmarajaiah for R1 Government Advocate Shri M.H.Motigi for R2)

ORDER

Fir.Justice P.K.Snyamsundar, Vice-Chairman:-

we are now told that without our intervention, the applicant has secured appropriate reliefs sought for herein. What he wanted was immediate selection to the Indian Police Service cadre and we are told now that the same has been done. The learned Government Advocate placed on record a Notification of the Government of India under which the applicant was appointed to the Indian Police Service on 27-12-1993. We place on record the aforesaid notification and based on the same dispose of this application in turn as having become infructuous.

Sd-

MEMBER(A)

VICE-CHAIRMAN.

No costs.